

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH

ITEM No. 126
217/241-242/PB/2018

IN THE MATTER OF:

Sanjay Aggarwal

.... Applicant/petitioner

v.

Celebration City Projects Pvt. Ltd.

.... Respondents

Order under Section 241-242

Order delivered on 29.05.2019

Coram:

Dr. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

Sh. S. K. MOHAPATRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner

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For the Respondent

Ms. Pallavi Srivastava, Adv.

ORDER

For order see, CP. No. (IB)-740(PB)/2018.

29.05.2019
Ritu Sharma